ing sites for these projects Government will consider setting up these plants in backward areas where bamboos are grown and not in urban areas where it will require railway wagons for transport of bamboos from the bamboo-growing areas to the urban areas?

SHRI C. SUBRAMANIAM: The availability of bamboo is limited but now we are in a position to use not only soft wood but hard wood also for the preparation of pulp for the manufacture of paper. So it is on the basis of availability of war materials that we select the sites. Certainly in selecting the sites we give preference to backward areas in preference to other areas which are already developed.

SHRI SANDA NARAYANAPPA: May I know from the hon. Minister whether there is a proposal to set up a paper pulp industry in Rayala-seema area where in Nallamalai forest bamboo is available?

SHRI C. SUBRAMANIAM: There is no such thing in contemplation now. If the hon-Member is interested he may ask the Andhra Pradesh Government to make a survey and then submit the feasibility report to the Central Government. Then certainly we shall consider that.

SHRI BHUPESH GUPTA: Is there any proposal for starting such an industry in Tripura for example and also in Manipur and if so,I would like to know what steps Govern ment have taken in the matter. Do I have an assurance that preference would be given as far as possible to starting such industries in Manipur and Tripura in the public sector?

SHRI C. SUBRAMANIAM: This is under the consideration of the Government. The Tripura Government has made a specific proposal with regard to the starting of a paper project there and it is under the consideration of the Central Government now. We hope to take a decision soon.

SHRI BHUPESH GUPTA: Manipur.

SHRI C. SUBRAMANIAM: Manipur, we shall consider with regard to the availability of raw material there. Now we find we have already taken up quite a few projects in that area and certainly we cannot concentrate everything in the north eastern region.

*40. [The Questioner Shri Debananda Amat. Shri K.C. Panda, Shri Loka Nath Misra, Shri Sundar Mani Patel and Shri K.P. Singh deo) absent. For answer vide col. 33 infra]

to Questions

*41. [The Questioner (Shri Veerendra Patil) was absent. For answer vide col. 33 infra.}

Issue of letters of intent/licences.

*42. MISSSAROJPURUSHOTTAMKAH-PARDE: SHRI SARDAR AMJAD ALI: SHRI IBRAHIM KALANIYA: SHRI N. R. CHOUDHURY: SHRI VITHAL GADGIL: SHRI K. B. CHETTRI: f Will the of INDUSTRIAL DEVELOPMENT SCIENCE AND TECHNOLOGY be pleased to state the number of letters of intent and industrial licence item-wise, issued to various concerns from September 1973 to January I, 1974, State-wise?

MINISTER OF **INDUSTRIAL** DEVELOPMENT AND SCIENCE AND TECHNOLOGY(SHRI C. SUBRAMANIAM): Two statements showing the number of letters of Intent and Industrial Licences issued (Industry-wise and State-wise) to various concerns during September, 1973 to January 1, 1974, are laid on the Table of the House. Statement I

Industries-wise break up of number of letters of IntentiIndustrial Licences issued during the period from September J 973 to \st January,

	Name of Scheduled Industry	No. of Letters of Intent issued	No. of the Licences issued
1.	Metallurgical Industries	21	31
2,	Fuels.		4
3.	Boilers & Steam Generating Plants.	1	
4.	Prime movers (other than Electrical Ge- nerators.)	1	1
5.	Electrical Equipment	53	20
6.	Telecommunication	9	3

The question was actually asked on the floor of the House by Shri K.B. Chettri.

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	Industry Lette	rs of	the Lic-
	**************************************	itent	ences
		issued	
7.	Transportation	27	12
8.	Industrial Machinery	34	14
9.	Machine Tools	-11	5
10.	Agricultural Machinery	1	
11.	Earthmoving Machinery	2	1
12.	Miscellaneous Mechani-	8	8
	cal & Engg. Industry		
13.	Commercial Offices	4	3
A of a	household Equipment		
14.	Medical & Surgical	8.5	1
14.	appliances.		
15.	Industrial Instruments	2	2
16.	Scientific Instruments		4.4
17.	Mathematical Survey-	7.6	200
17.	ing & Drawing		
	Instruments		
18.	Fertilizers	¥.4	
19.	Chemicals (other than	79	22
13,	Fertilizers)		
20.	Photographic Film	55	1
20.	Paper		
21.	Dy Stuffs.	1	
22.	Drugs & Pharmaceu-	19	10
GAZ L	ticals		
23.	Textiles (including those	17	65
	Dyed, printed or		
	other-wise Precessed)		
24.	Paper & pulp including	14	1
en inch	paper products.		
25.	Sugar		20
26.	Fermentation Industry	***	. **
27.	Food Processing In-	6	4
	dustry		
28.	Vegetable Oils &	1414	1
	Vanaspati		
29.	Soaps, Cosmetics &	2	
	Toilet preparations		
30.	Rubber Goods	11	1
31.	Leather, Leather goods	7	13
	and pickers.		
32.	Glue & Gelatin		2.50
33.	Glass	5	
34.	Ceramics	2	1
35.	Cement & gypsum	4	4
	products		
36.	Timber Products	7	1974
37.	Defence Indsutries	* *	2.0
38.	Miscellaneous	1	
	Industries.		

Statement II

State-wise break-up of number of Letters of Intent/Industrial Licences during the period from September 1973 to 1st January, 1974,

Letters of Intent	Licences
17.05	4.4
	14
1	KW.
3	1
5	1
17	4
30	29
2	1
23	13
2	2
3	80.00
6	2
10	4
105	63
21	19
1	***
5	1
8	7
0.00	7
10	2
31	36
25	30
21	16
10	2
349	248
	1 3 5 17 30 2 23 2 3 6 10 105 21 1 5 8

SHRI BHUPESH GUPTA: May I know from the hon. Minister whether it is a fact that now some multi-national corporations are also being invited to invest in this country and that letters of intent are being issued in favour of those big business houses who would be in position to get our industrial development linked up with the multi-national corporations? May I know whether the Government is contemplating to completely reverse the policy and that in the name of self-reliance they want to get those people who are exploiters into our country?

SHRI C. SUBRAMANIAM: The policy with regard to the larger houses and also the foreign companies has already been laid on the Table of the House and it has also been discussed here. They have been allowed to enter only certain areas and licences are being given for establishing industries in those areas only.

Secondly, with regard to the other products, if they are export-oriented, *i.e.*, if more than 60 per cent of the production is for export, then consideration is given in respect of those products also to the larger houses and foreign companies. This is the policy and this has been accepted by the House also.

MR. DEPUTY CHAIRMAN : The Ouestion Hour is over.

WRITTEN ANSWERS TO QUESTIONS

Functioning of Electronic Commission

*35. SHRI JANARDHANA REDDY:
MISS SAROJ PURUSHOTTAM
KHAPARDE:
SHRISARDARAMJADALI:
SHRIVITHALGADGIL: SHRI
ROSHAN LAL: SHRI HARSH
DEO MALAVIYA: SHRI N. R.
CHOUDHURY:

Will the Minister of ELECTRONICS be pleased to state :

(a) whether Government's attention has been drawn to a news-item which appeared in the 'Economic Times' of December 9, 1973 under the caption 'Electronic Commission bypassed; and (b) if so, what is Government's re-action thereto?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): (a) and (b) Government have seen the report referred to in the Question but have taken no note of it since it conveys a wrong impression based on inadequate information.

Central Government Employees' Consumer Cooperative Store

*37. SHRI SASANKASEKHAR SAN-YAL : SHRI SUHRID MULLICK CHOUDHURY : SHRI SALIL KUMAR GANGUL1 :

Will the PRIME MINISTER be pleased to state the details of income and expenditure in respect of the Central Government Employees' Consumer Cooperative Store, Delhi, during the last three years?

THE MINISTER OF STATE IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA): A statement showing details of income and expenditure in respect of Central Government Employees' Consumer Cooperative Society Ltd. New Delhi, for the cooperative years 1969-70 to 1971-72 is attached. The accounts for the cooperative year 1972-73 are under audit and have not yet been finalised.

Statement

Items	1969-70	1970-71	1971-72
	Rs, in lakhs	Rs. in lakhs	Rs. in lakhs
Opening Stock	16.47	13.45	13.75
Purchases	68.84	96.34	98,87
*	Total:- 85.31	109.79	112.62
Sales	77,12	110.10	106.38
Closing Stock	13.45	13.75	18.16
	Total:- 90.57	123.85	124.54
Gross Profit	5.25	14.06	11.92